

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Power Section) Civil Secretariat,**  
**Srinagar/Jammu**

**Notification**

**Jammu, the 29<sup>th</sup> of April, 2024**

**S.O 268.-** In exercise of the powers conferred under sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Naib Tehsildars to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within the territorial jurisdiction of District Budgam.

S.No.	Name of the Naib Tehsildar (S/Shri)	Designation
01	Riyaz Ahmad Malik	Naib Tehsildar
02	Mumtaz Ahmad	Naib Tehsildar
03	Muzaffir Hussain	Naib Tehsildar
04	Ashraf Hussain	Naib Tehsildar
05	Mohd Mirza	Naib Tehsildar
06	Jawaid Iqbal	Naib Tehsildar
07	Reyaz Ahmad Ganie	Naib Tehsildar
08	Parvez Ahmad Chard	Naib Tehsildar
09	Mohammad Aslam Khatana	Naib Tehsildar
10	Imtiyaz Ul Hassan	Naib Tehsildar
11	Mohd Yousuf	Naib Tehsildar
12	Umar Manzoor Shah	Naib Tehsildar
13	Manzoor Ahmad Gani	Naib Tehsildar
14	Fayaz Hussain Khan	Naib Tehsildar
15	Mohd Shafi Kohli	Naib Tehsildar
16	Mohd Yasin Khatana	Naib Tehsildar
17	Janbaz Shakeel-u-Rehman Tak	Naib Tehsildar
18	Irshad Majid Matoo	Naib Tehsildar
19	Aushiq Hussain Dar	Naib Tehsildar
20	Ghulam Jeelani Zargar	Naib Tehsildar
21	Yaser Rashid Kaloo	Naib Tehsildar
22	Abdul Majid Dar	Naib Tehsildar
23	Akthar Ahmad Baba	Naib Tehsildar
24	Fazil Zeeshan Ahmad Ganai	Naib Tehsildar

**By Order of the Government of Jammu and Kashmir**

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government.**

*Handwritten signature and date: 29.4.*

*Handwritten signature of Achal Sethi.*

LAW-Powr/7/2023-10-Law, Justice and Parliamentary Affairs

I/382596/2024

No. LAW-Powr/7 /2023-10

Dated: 29 -04-2024

**Copy to the:-**

- 1) Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 2) Divisional Commissioner, Kashmir.
- 3) Secretary to Government, Revenue Department.
- 4) Deputy Commissioner Budgam. This is with reference to **letter No.DCB/Estt/SM/2024/31 dated 19-04-2024.**
- 5) General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
- 6) S. O. Section, Department of Law, Justice and Parliamentary Affairs.
- 7) Incharge Website.

  
**Senior Law Officer**  
**Department of Law, Justice and P.A.**

